

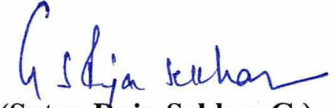
Comp. No.21292
File No.A-35017/1/2020-HRD 1-Part (1) /31
Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Vanijya Bhawan, New Delhi
Dated 10th April, 2026

Office Order No. 36 /2026

In pursuance of DoP&T's O.M. No. 7/1/2026-EO (MM-I) dated 23.03.2026, Shri Navtej Singh, presently posted as Director in Ministry of Agriculture & Farmers Welfare, is relieved of his duties from the date of relieving from Ministry of Agriculture & Farmers Welfare to enable him to take up the assignment of Director in NITI Aayog under the Central Staffing Scheme.

2. This is issued with the approval of the competent authority.



(Satya Raja Sekhar G.)

Joint Director General of Foreign Trade
e-mail-satya.grandhi@gov.in
Tel No.-011-23038766

Copy to:

- i. Shri Navtej Singh, ITradeS (2011), Joint DGFT
- ii. Secretary, Ministry of Agriculture & Farmers Welfare, Kirshi Bhawan, New Delhi
- iii. NITI Ayog (Ms. Nidhi Chhibber, DG (DMEO), NITI Bhawan, New Delhi
- iv. Director (E-1), Department of Commerce
- v. PSO to DG, DGFT
- vi. PPS to all Addl. DGFTs in DGFT (HQ)
- vii. Department of Personnel & Training (Shri Annies Kanmani Joy, Director)
Kartavya Bhawan-3, New Delhi
- viii. Hindi Section for Hindi version
- ix. Office Order File/ Guard File
- x. Personal File of the officer.